

NAME OF CORPOATE DEBTOR : M/S JTPL PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 15TH APRIL 2024

LIST OF CREDITORS AS ON : 3RD OCTOBER, 2024

LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
1	JFC FINANCE (INDIA) LIMITED	10.05.2024	6,22,55,55,220	6,04,78,61,189	Claim against Corporate Guarantee of JTPL Pvt Ltd against borrowoing of Kwality Limited.	YES	YES	NO	17.64%	1,60,00,000	-	16,16,94,031	-	The Claim is provisionally admitted as Secured financial creditor for an amount of Rs. 604,78,61,189/-and Claim of Rs 1,60,00,000/- is contingent claim in the absence of clear & cogent documents or proof evidencing any such transaction. Further the security interest is subject to verification.
2	UNION BANK OF INDIA	23.04.2024	5,21,36,33,756	5,21,36,33,756		YES	YES	NO	15.20%	-	-	-	-	The claim submitted by Union Bank of India is provisionally admitted for Rs.521,36,33,756.27/-
3	BANK OF INDIA	30.04.2024	4,66,36,42,545	4,65,34,46,844		YES	YES	NO	13.57%	-	-	1,01,95,701	-	The claim is provisionally admitted for Rs. 465,34,46,844/- after adjusting the excess amount claimed as Interest for the period 16.04.20204 to 30.04.2024 amounting to Rs. 1,01,95,701/-.
4	BANK OF BARODA	23.04.2024	3,74,11,18,283	3,74,11,18,283		YES	YES	NO	10.91%	-	-	-	-	The claim submitted by Bank of Baroda is provisionally admitted for Rs. 374,11,18,282.61/-
5	IFCI LTD	30.04.2024	2,89,00,00,079	2,88,75,12,826		YES	YES	NO	8.42%	-	-	24,87,253	-	The claim is provisionally admitted for Rs. 288,75,12,826/- after adjusting Interest on expenses i.e Rs. 24,87,253/-
6	CANARA BANK	30.04.2024	2,78,19,29,430	2,78,19,29,430		YES	YES	NO	8.11%	-	-	-	-	The claim submitted by Canara Bank is provisionally admitted for Rs. 278,19,29,429.94/-
7	CENTRAL BANK OF INDIA	01.05.2024	2,87,19,19,069	2,65,68,82,060		YES	YES	NO	7.75%	-	-	21,50,37,009	-	The claim is provisionally admitted for Rs. 265,68,82,060/- after adjusting double impact of penal Interest amounting to Rs. 21,50,37,009/-.
8	IDBI BANK LTD	29.04.2024	2,46,60,44,618	2,46,60,44,618		YES	YES	NO	7.19%	-	-	-	-	The claim submitted by IDBI Bank Ltd is provisionally admitted for Rs. 246,60,44,618.19/-
9	INDIAN BANK	26.04.2024	1,93,35,21,534	1,93,35,21,534		YES	YES	NO	5.64%	-	-	-	-	The claim submitted by Indian Bank is provisionally admitted for Rs. 193,35,21,533.99/-
10	DHANLAXMI BANK LTD	30.04.2024	72,37,53,195	72,37,53,195		YES	YES	NO	2.11%	-	-	-	-	The claim submitted by Dhanlaxmi Bank Limited is provisionally admitted for Rs. 72,37,53,195.20/-
11	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	07.06.2024	53,16,79,730	53,16,79,730		YES	YES	NO	1.55%	-	-	-	-	The claim submitted by Mahindra and Mahindra Financial Services Limited is provisionally admitted for Rs.531679729.80/-
12	KARUR VYSYA BANK	23.04.2024	45,39,01,178	45,39,01,178		YES	YES	NO	1.32%	-	-	-	-	The claim submitted by Karur Vysya Bank is provisionally admitted for Rs. 45,39,01,177.99/-

NAME OF CORPOATE DEBTOR : M/S JTPL PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 15TH APRIL 2024

LIST OF CREDITORS AS ON : 3RD OCTOBER, 2024

LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

(AMOUNT IN Rs)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
13	HERO FINCORP LTD.	01.07.2024	50,52,50,361	20,21,70,929		YES	YES	NO	0.59%	30,30,79,432	-	-	-	The amount of unverified interest/panel interest of Rs. 30,30,79,432/- is kept as contingent and subject to verification of Security Interest. The Claim is admitted provisionally for Rs 21,21,70,929/- as Secured Financial Creditor.
TOTAL			35,00,19,48,999	34,29,34,55,572					100.00%	31,90,79,432	0	38,94,13,994	0	

CMA Sandeep Goel
Resolution Professional
M/s JTPL Private Limited (Under CIRP)

Date: 03.10.2024

Place: New Delhi